

Institute, Dehradun, for the year 1981-82 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Dehradun, for the year 1981-82.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-6472/83]

**Notification under Industries (Development and Regulation) Act, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : I beg to lay on the Table :

- (i) A copy of Notification No. S.O. 176 (E) (Hindi and English versions) published in Gazette of India dated the 14th March, 1983 regarding extension of period of take over of management of Messrs Carter Pooler and Company Private Limited, Calcutta, beyond five years, under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951.
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act, 1951 :
- (i) S.O. 174 (E) published in Gazette of India dated the 14th March, 1983 regarding extension of period of take over of management of Messrs Bengal Lotteries Limited, Calcutta, beyond five years.
- (ii) S.O. 233 (E) published in Gazette of India dated the 28th March, 1983 regarding extension of period of take over of management of Messrs Ply-board Industries Limited, Pampore, Jammu and Kashmir, beyond five years.
- (iii) S.O. 272 (E) published in Gazette of India dated the 31st March, 1983

regarding extension of period of take over of management of Messrs Cauvery Spinning and Weaving Mills Limited, Pudukkotai, beyond five years. [Placed in Library. See No. LT-6473/83.]

- (3) A copy of the Half-yearly Report (Hindi and English versions) for the period from 1st April, 1982 to 30th September, 1982 on the activities of the Coir Board, Ernakulam, Cochin and the working of the Coir Industry Act, 1953, under sub-section (1) of section 19 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-6474/83.]

- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) A statement Regarding Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the year 1980-81.

- (ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the year 1980-81 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-6475/83.]

SHRI SATYASADHAN CHAKRABORTY (Calcutta South) : I have given a Calling Attention Motion... (Interruptions)

MR. SPEAKER : I will see.

**Notification under All-India Services Act**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 ;—